



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.08.2026

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 20.08.2026 at 02:00 PM will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 3 of 2026 in Comp. App. (AT) No. 334 of 2025 & I.A. No. 708 of 2026	Ayush Gupta & Anr. Vs. Vino Infratech Pvt. Ltd. & Ors.	Mayank Biyani	Neeha Nagpal Malak Manish Bhatt

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar